

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 14

C.P.(IB)391/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.12.2022**

NAME OF THE PARTIES: - **Gala Landmarks Private Limited**
V/s
Spenta Enclave Private Limited

Appearance (via video-conference):

For Applicant :None present

For Respondent : None Present

Section 7 of the IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 04.01.2023

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)